

ITEM NO.15

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(Civil) No. 1011/2019

ASHWINI KUMAR UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION)

Date :25-11-2019 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Basava PrabhuPatil, Sr. Adv.
Mr. Ashwani Kumar Dubey, AOR

UPON hearing the counsel the Court made the following
O R D E R

The petitioner's representation dated 22.01.2019 (Annexure P-2) shall be decided and the order shall be communicated to the petitioner within period of three months from the date this order is produced before concerned authority.

The writ petition is disposed of accordingly.

[CHARANJEET KAUR]
A.R. -CUM-P.S.

[INDU KUMARI POKHRIYAL]
ASSTT. REGISTRAR